

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 277/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: Armed Forces Ex-Officer Multi Services Co-Op
Society Ltd.

V/s.

Transparent Energy Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	NISHITADSDUZA	Adv. for the Respondent	<i>[Signature]</i>
2.	V P Vake for a7m/egell	Adv R Petition	<i>[Signature]</i>

ORDER

TCP No. 277/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner, having shown that the Form has been filed
before NCLT on 09.06.2017 and notice being served upon the Corporate Debtor,
list this matter for hearing on 10.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)